GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3673

TO BE ANSWERED ON THE 10TH DECEMBER, 2019/ AGRAHAYANA 19, 1941 (SAKA)

PRIVATE SECURITY GUARDS

3673. DR. VISHNU PRASAD M.K.:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the estimated number of private security guards in the country;
- (b) whether any welfare scheme is being contemplated for their social security and protection;
- (c) if so, the details thereof;
- (d) whether any legislation is being brought forward to improve their service conditions;
- (e) if so, the time by which such legislation is likely to be brought into force; and
- (f) whether any awards is being mooted for deserving private security personnel and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a): This Ministry does not maintain a database regarding number of private security guards in the country.
- (b) & (c): Licensing of private security agencies under the Private Security Agencies (Regulation) Act, 2005 is subject to compliance of various statutes relating to minimum wages, Employees' Provident Fund, etc., for social security of the employees engaged by these agencies.
- (d) & (e): The Government has placed in the public domain draft amendments to the Private Security Agencies Central Model Rules, 2006 for suggestions and comments.
- (f): There is no such proposal at present.
